

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

Akar Creations Pvt. Ltd. & Ors Vs Canara Bank

Court: Debts Recovery Appellate Tribunal, Mumbai Bench

Date of Decision: July 12, 2024

Acts Referred: Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

â€" Section 13(3), 18(1)

Hon'ble Judges: Ashok Menon, Chairperson

Bench: Single Bench

Advocate: Sanjana Ghogare, Raju Shinde, Tamil Selvi Laxman

Final Decision: Disposed Of

Judgement